

ITEM NO.3

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 13412/2024

BADRI PRASAD (DEAD) THR. LRS

Appellant(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 103647/2026 - APPLICATION FOR SUBSTITUTION

IA No. 103649/2026 - EXEMPTION FROM FILING O.T.

Date : 18-05-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Ankur Yadav, AOR

For Respondent(s) :

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Pushkar Sharma, Adv.

Mr. Ashish Kumar Pandey, Adv.
Mr. Mayank Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 9.1 & 11 have already filed counter affidavit.

Respondent no. 15.2 is duly represented.

Respondent nos. 1-7, 10.1-10.3, 13, 14, 15.1 and 15.3 were
served at SLP stage but none has entered appearance.

The name of respondent no.12 has been struck off from the
array of parties vide Hon'ble Judge in Chamber's order dated
26.10.2020.

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Await certificate of service from concerned High Court with regard to respondent nos. 8.1 to 8.5.

List again on 27.07.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ